In the National Company Law Tribunal, New Delhi Registrar

CA-(CAA)-132(ND)/2017

SECTION OF THE COMPANIES ACT: 230-232

In the matter of:

Information Mosic Software (P) Ltd.

With Market India Service (P) Ltd.

..... Petitioner

Order delivered on 15.11.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Rajesh Kr. Malhotra, Advocate

ORDER

Learned advocate for the petitioner has corrected/re-marked the annexures as per index in original set and he has also filed new corrected duplicate set.

List the matter before the Court No. 3 [Hon'ble Shri. R. Varadharajan, Member (Judicial)] on 28.11.2017.

> (Shiv Ram Bairwa) Registrar